

manufacture of Hindi Teleprinters at the Hindustan Teleprinters Limited, Madras has not yet commenced. The Company have, however, proposed to enter into an agreement with their Collaborators for the supply of tooling and know-how for the manufacture of Hindi Teleprinters and orders for the same are being placed.

(b) No, Sir.

(c) Does not arise.

DIESEL OIL PERMITS TO ACTUAL USERS AND TRACTORS OWNERS

863. SHRI NARINDAR SINGH BRAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether there is any proposal under consideration of Government to give, on priority basis, diesel oil permits to the actual users and tractor owners with a view to increase food production in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGE-SAN) : (a) High Speed Diesel Oil which is used for tractors is freely available and there is no proposal to supply it on permits. However, a suggestion has been made to the State Governments to regulate the distribution of Light Diesel Oil for irrigation pumps, so that the requirements of agriculturists are met on priority.

(b) and (c) Do not arise.

12 NOON

STATEMENT RE STARRED QUESTION NO. 424 ANSWERED ON THE 12TH AUGUST 1966 INTRODUCTION OF CORRESPONDENCE COURSES IN THE COUNTRY

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA) : Sir, while replying to a supplementary question put by Shri A. D. Mani arising out of starred question No. 424 in the Rajya Sabha on August, 12th 1966, as to whether any domiciliary qualifications were necessary for taking up correspondence course of the Delhi University, I had stated that "As far as the Delhi scheme is concerned, it is confined to those who pass through the secondary schools in Delhi, when we expand it, we will have a larger region to serve in various States, but today the position is

that only a student who passes through a secondary school in Delhi can take the correspondence courses."

The correct position is that as far as the scheme of correspondence courses operated by Delhi University is concerned, admissions are open to students from all over India who have passed the Higher Secondary and equivalent examinations without any domiciliary restrictions and the selections are made on merit.

SHRI R. S. KHANDEKAR (Madhya Pradesh) : Sir, I am not asking any question, but . . .

SHRI A. D. MANI (Madhya Pradesh): But the supplementary question was mine.

MR. CHAIRMAN : What are you doing? You can put your question later on. He has corrected the statement that he had made.

SHRI R. S. KHANDEKAR: Sir, this supplementary question was asked as far back as the 12th August and now it is some fifteen days since then. The hon. Minister has taken so many days to correct his previous answer. This is the way in which the Education Minister is treating Parliament. My submission is that he should have come with this correction within 24 hours.

MR. CHAIRMAN : The statement was made in good faith. He has stated that.

SHRI R. S. KHANDEKAR : He has taken 15 days over this matter which concerns only Delhi University. I submit they should not treat Parliament in such a light manner.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED STATEMENT BY THE CHIEF MINISTER OF JAMMU AND KASHMIR BLAMING THE UNION GOVERNMENT FOR INTRODUCING 'UNCERTAINTY' IN THE AFFAIRS OF THE STATE

SHRI LOKANATH MISRA (Orissa): Sir, I beg to call the attention of the Minister of Home Affairs to a statement reported to have been made by the Chief Minister of Jammu and Kashmir on August 19, 1966, in an exclusive interview published in a local English daily blaming the Union Government for introducing "uncertainty" in the affairs of the State.